

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6818/2021

(Arising out of impugned final judgment and order dated 19-08-2021 in A482 No. 26560/2018 passed by the High Court Of Judicature At Allahabad)

SILPI SRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(IA No. 113034/2021 - EXEMPTION FROM FILING O.T.)

Date : 08-10-2021 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Prateek Yadav, Adv.
Mr. Ankur Yadav, AOR
Mr. Kuldeep Yadav, Adv.
Mr. Krishna Kumar Yadav, Adv.

For Respondent(s) Mr. Garvesh Kabra, AOR
Ms. Sakshi Kakkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the respondent(s), the matter stands adjourned.

Be listed after two weeks, as prayed.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER